

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 24 of 2013 &  
I.A. No. 39 of 2013**

**Dated : 11<sup>th</sup> July, 2013**

**Indian Wind Energy Asson.                      ... Appellant(s)**

**Versus**

**C.E.R.C. & Ors.**

**... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **12.08.2013.**

**COURT MASTER**